

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 175 of 2015 &
IA NO. 647 OF 2017**

Dated: 16th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Pragati Power Corporation Ltd. ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Mr. Anand K. Ganesan
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. R.B. Sharma for R-5
Mr. Mehak Bakshi for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **28.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**